

Shri Alagesan : That is true. Even though some of the trains have been cancelled to find paths for goods trains, I find that the physical quantum of the train services has not been reduced.

Shrimati Tarkebhari Sinha : May I know whether it is a fact that increase of speed in the passenger trains reduces the moving capacity of the goods trains? In view of the importance of transport of goods in the Second Five Year Plan, may I know what is the policy of the Government in regard to the increase in speed of the passenger trains and whether Government is bent upon increasing the speed of the passenger trains as for example the Delhi-Calcutta crack train?

Shri Alagesan : I do not think there is going to be any anxiety in that respect. If the passenger trains move quicker, the path also is cleared quicker to facilitate goods movement.

Mr. Speaker : Is it intended that passengers also must go by goods train?

Rajawari Sports Coaching Scheme

*185. **Shri Kamath :** Will the Minister of Health be pleased to refer to the reply given to supplementaries raised on Starred Question No. 2336 on the 18th May, 1956 and state:

(a) whether Government have decided to get the accounts audited by an independent auditor, who is not a member of the Coaching Committee; and

(b) if not, the reasons therefor?

The Deputy Minister of Health (Shrimati Chandrasekhar) : (a) The Coaching Scheme Committee have decided to get the accounts audited by an independent auditor who is not a member of the Committee.

(b) Does not arise.

Shri Kamath : Who will do this auditing? May I know the name of the auditor?

Shrimati Chandrasekhar : One Shri Vaidyanatha Aiyar.

Shri Kamath : Considering the fact that so much money is allotted and spent on this scheme, has Government considered whether any of it could be utilised for coaching in popular Indian games, such as Kabaddi and Wrestling?

Shrimati Chandrasekhar —1016

Mr. Speaker : How does it arise from this question on provision for auditing?

Shri Kamath : This was put last Session by me and the hon. Minister wanted notice. I am repeating it now. May I know whether she will be able to answer it today? The question on the last occasion was whether this expenditure had

been audited and if so, by whom, and thereafter you allowed a number of supplementary questions and at that time I put the same question.

Mr. Speaker : I might or might not have allowed it. Even so, why should I allow the same mistake to be committed again?

Shri Kamath : You yourself admitted it. Was it a mistake?

Mr. Speaker : The question is simply one concerning audit and the hon. Member wanted to know the name of the auditor and Government has given the name. I think the hon. Member is satisfied with it.

Shri Bhagwat Jha Azad : May I know since how long the accounts have not been audited and what is the amount that has not been audited?

Shrimati Chandrasekhar : It is not a matter of not having audited the accounts. The accounts were audited by an auditor who was also a member of the Committee, to which objection was taken by this, honourable House. So, an independent member is now auditing the accounts in accordance with the desire of this House.

गन्ने में चीनी निकलने का अनुपात

*१८६. श्री भक्त बर्षाण : क्या साक्ष

तथा कृषि मंत्री २ मई, १९५६ के तारांकित प्रश्न संख्या १८७४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या देहरादून जिले के डोईवाता चीनी मिल से गन्ने में चीनी निकलने के अनुपात के बारे में सारे प्रांकों एकत्र किय जा चुके हैं;

(ख) यदि हां, तो उन प्रांकों का विवरण क्या है; और

(ग) उस इलाके में गन्ने के मूल्य में की गयी कटौती को बहाल करने के बारे में क्या निर्णय किया गया है ?

साक्ष और कृषि उपमंत्री (श्री मो० बं० छुल्लप्पा) : (क) से (ग). समा की टेबिल पर एक विवरण रत्न दिया गया है। [देखिये परिशिष्ट २, अनुबन्ध संख्या ५]

श्री भक्त बर्षाण : क्या गवर्नमेंट को इस बात का ध्यान है कि इस प्रश्न पर काफी समये समय से विचार हो रहा है, और अब